

**STAGE OF THE CASES PENDING AGAINST MPs / MLAs as on 30-11-2023**

Sl.No.	NAME OF THE DISTRICT	STAGE OF PROCEEDINGS										TOTAL	
		PRE-COGNIZANCE	SUMMONS	APPEARANCE OF ACCUSED	FURNISHING OF SURETIES	EXAMINATION	DISCHARGE PETITIONS PENDING	CHARGES	TRIAL	ARGUMENTS	NBWs / BWs		STAY
1	HANUMAKONDA	0	1	0	0	0	0	0	0	0	0	0	1
2	HYDERABAD - MSJ	0	34	8	1	6	0	0	3	1	1	4	58
3	HYDERABAD - CBI	0	2	0	0	1	20	1	0	1	0	4	29
4	JAYASHANKAR BHUPALPALLY	0	1	0	0	0	0	0	0	0	0	0	1
5	KARIMNAGAR	0	2	0	0	0	0	0	0	0	0	0	2
6	KHAMMAM	0	0	0	0	0	0	0	1	0	0	0	1
7	MAHABUBNAGAR	0	0	0	0	0	0	0	0	0	0	2	2
8	MANCHERIAL	1	0	0	0	0	0	0	0	0	0	0	1
9	MEDCHAL-MALKAJIRI	4	1	0	0	0	0	0	0	0	0	0	5
10	NAGARKURNOOL	0	0	0	4	0	0	0	1	0	0	0	5
11	NARAYANPET	0	1	0	0	0	0	0	0	0	0	0	1
12	NALGONDA	0	0	0	0	0	0	0	0	0	0	1	1
13	RAJANNA SIRCILLA	0	2	0	0	0	0	0	0	0	0	0	2
14	SIDDIPET	0	0	2	0	0	0	0	0	0	0	0	2
15	SURYAPET	0	2	0	0	0	0	0	1	0	0	0	3
16	YADADRI BHUVANAGIRI	0	0	1	0	0	0	0	0	0	0	0	1
	<b>TOTAL</b>	<b>5</b>	<b>46</b>	<b>11</b>	<b>5</b>	<b>7</b>	<b>20</b>	<b>1</b>	<b>6</b>	<b>2</b>	<b>1</b>	<b>11</b>	<b>115</b>

**DATA PERTAINING TO MPs AND MLAs IN THE STATE OF TELANGANA AS ON 30-11-2023**

Sl. No.	Name of the District	Name of the Court	Case No.	Date of Filing	Under Section	Stage of Proceedings
1.	HANUMAKONDA	III- Addl. Junior Civil Court- Cum- III- Addl. J.F.C.M., Hanumakonda	CC.No.3122/2018	04.12.2018	188 of IPC	Summons
2.	HYDERABAD – METROPOLITAN CRIMINAL COURTS	VI AMSJ COURT	1. Spl.SC.No.51/2023 in Cr.No.3/2022	14.08.2023	Sec.3(1)(u) of the SCs and STs (POA) Act-2015	Service of summons to the accused
		Spl. Sessions Judge (MLAs/MPs)	2. CC. No.22/2022	21.07.2022	U/s.419, 420, 467, 468 471, 120 (b) IPC & Sec.12(1) (b) of Indian Passport Act	NBW is pending against A2 and Surety of A5. Crl.Mps are pending against sureties of A5.
		XIV ACMM	3. CC.8235/2023	27.09.2023	143, 145, 147, 149 153a, 353 IPC	Summons to Accused
			4. CC.8231/2023	27.09.2023	505(1)(b)	Summons to Accused
			5. CC.8233/2023	27.09.2023	295-A	Summons to Accused
			6. CC.7805/2023	09.09.2023	298 IPC	Summons to Accused
			7. CC.7436/2023	04.09.2023	298 IPC	Summons to Accused
			8. CC.7016/2023	29.08.2023	298 IPC	Summons to Accused
			9. CC.7013/2023	28.08.2023	295-A	Summons to Accused
			10. CC.5103/2023	17.06.2023	153 a, 505 (ii)	Summons to Accused
		XVI AMSJ COURT	11. CC.7963/2023	16.09.2023	171-C, 171-F, 505 (2) IPC and 123, 125 Representation of the People (Miscellaneous Provisions) Act	Summons

			12. CC 282/2022	13.08.2020	188, 269 IPC Sec.3 ED Act and Sec.51 DM Act r/w 147 IPC	Appearance of accused
			13. CC 100/2023	07.10.2015	500 IPC	Appearance of Accused
			14. CC 360/2022	28.01.2019	188 IPC	For Trial
			15. CC 380/2022	31.03.2022	505(1)(C), 171, 153A IPC	Examination
			16. CC 355/2022	28.09.2022	504, 505(2), 153A IPC,. Sec. 67 IT Act 2000	Stay pending granted
			17. CC 281/2022	25.01.2021	188 IPC	Appearance of Accused
			18. CC 26/2023	18.12.2017	147, 186, 427 r/w 149 IPC	Summons
			19. CC 25/2023	29.01.2021	341, 188, 504 IPC	Appearance of Accused
			20. CC 116/2023	01.02.2023	188, 171-C(E) IPC	Furnishing of Sureties
			21. CC 29/2023	28.12.2022	504, 505(2), 506 IPC	Appearance of Accused
			22. CC 240/2022	22.04.2022	188 IPC	Examination
			23. CC 235/2022	22.04.2022	188 IPC	Examination
			24. CC 241/2022	22.04.2022	188 IPC	Examination
			25. CC 237/2022	22.04.2022	188 IPC	Examination
			26. CC 238/2022	29.03.2022	188 IPC	Examination
			27. CC 135/2022	28.11.2014	499 and 500 IPC	For Appearance
			28. CC 139/2022	19.05.2021	188 IPC	Stay pending granted
			29. CC 369/2023	04.09.2023	147, 448,504,506,323 r/w 149 IPC and Sec.605, 606 GHMC Act	Summons
			30. CC 133/2022	29.01.2014	153 IPC	Arguments
			31. CC 371/2022	29.10.2019	290, 188 IPC	Summons
			32. CC 138/2022	08.07.2016	143, 341, 427, 323, 506 IPC	Stay pending granted
			33. CC 144/2022	29.04.2022	143, 341, 427, 323, 506, 188, 109 r/w 149 IPC	Trial
			34. CC 337/2023	29.12.2022	153 A IPC	Appearance of Accused
			35. CC 338/2023	03.03.2023	153 A IPC , 295 A, 504, 505 (2) IPC	Summons
			36. CC 354/2022	30.08.2022	295 A IPC	For Trial
			37. CC 310/2023	03.09.2022	188, 171 C, 505 IPC Sec.123 of the Representation of the People Act 1951	Summons

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			38. CC 333/2023	12.09.2023	298 of IPC	Summons
			39. CC 134/2022	06.11.2020	500 and 501 IPC r/w 34 IPC	Stay pending granted
			40. CC 261/2023	27.10.2022	188 IPC and Sec.21/76 CP Act	Appearance of Accused
			41. CC 390/2023	11.10.2023	294B, 189, 506 IPC	Summons
			42. CC 330/2023	02.09.2023	296,504 IPC	Summons
			43. CC 331/2023	02.09.2023	298 IPC	Summons
			44. CC 387/2023	30.08.2023	505(1) (C), 504 IPC	Summons
			45. CC 393/2023	09.11.2023	147,,117,151,188,341,353,506 r/w 149 IPC	Summons
			46. CC 394/2023	04.08.2022	143, 341 r/w 34 IPC	Summons
			47. CC 395/2023	04.08.2022	341, 188 r/w 34 Sec.30	Summons
			48. CC 396/2023	03.08.2022	188, 341 r/w 34 IPC	Summons
			49. CC 397/2023	03.08.2022	186 IPC Sec.126 RP Act	Summons
			50. CC 398/2023	04.08.2022	188 IPC	Summons
			51. CC 399/2023	03.08.2022	341, 186 IPC and Sec.30 of Police Act	Summons
			52. CC 400/2023	03.08.2022	341, 188 r/w 34 IPC	Summons
			53. CC 401/2023	04.08.2022	188 IPC, Sec.30 of PA	Summons
			54. CC 402/2023	04.08.2022	186, 427 IPC	Summons
			55. CC 403/2023	03.08.2022	188 IPC	Summons
			56. CC 404/2023	03.08.2022	188, 341 IPC	Summons
			57. CC 405/2023	03.08.2022	341, 188 r/w 34 IPC	Summons
			58. CC 406/2023	03.08.2022	188, 143, 341 r/w 149 IPC.	Summons
3.	HYDERABAD – CBI	Principal Special Judge for CBI Cases, Hyderabad	1. CC.1/2012	12.01.2012 (1 <sup>st</sup> Charge Sheet) 26.04.2014 (Suppl. Charge Sheet against A9)	U/s. 120-B, 420, 379, 411, 427, 447 IPC, u/s. 21 r/w 4(1), 4(1)A, & 23 Minerals Development Regulation Act, 1957, u/s. 13(2) r/w 13(1)(d) of P.C. Act, 1988	Pws 01 to 142 were examined. Issue Summons to Lws.122 and 152.
			2. CC.8/2012	27.04.2012	U/s. 120-B, 420, 409, 468, 471 IPC, sec. 11, 12, 13(2) r/w 13(1)(c) & (d) of P.C. Act	(8) Discharge Petitions are pending

			3. CC.9/2012	29.05.2012	U/s. 120-B r/w 420, 468, 471 IPC, Sec. 9 of P.C. Act	(3) Discharge Petitions are pending
			4. CC.10/2012	30.05.2012	u/s. 120-B, 420,409, 468, 471 IPC, Sec. 9, 11, 12, 13(2) r/w 13(1)(c)(d) of P.C. Act	(6) Discharge Petitions are pending
			5. CC.14/2012	13.09.2012	U/s. 120-B r/w 420, 409, 419, 468, 471, 477, 477(A) IPC, Sec. 9, 11, 12, 13(2) r/w 13(1)(c)(d) of P.C. Act	(11) Discharge Petitions are pending
			6. CC.12/2013	13.05.2013	U/s. 120-B r/w 420, 409, Sec. 9, 12, 13(2) r/w 13(1)(c)(d) of P.C. Act	(9) Discharge Petitions are pending
			7. CC.24/2013	25.09.2013	U/s. 120-B r/w 420, 409, Sec. 9, 12, 13(2) r/w 13(1)(c)(d) of P.C. Act	(5) Discharge Petitions are pending
			8. CC.25/2013	28.09.2013	U/s. 120-B r/w 420 IPC Sec.13(2) r/w 13(1)(d) of P.C. Act	(4) Discharge Petitions are pending
			9. CC.26/2013	30.09.2013	U/s. 120-B r/w 420 IPC Sec. 9, 13(2) r/w 13(1)(c)(d) of P.C. Act	(15) Discharge Petitions are pending
			10. CC.27/2013	10.10.2013	U/s. 120-B r/w 420, 409, 468, 471, 477A IPC, Sec. 9, 11, 12, 13(2) r/w 13(1)(c)(d) of P.C. Act, 1988	(7) Discharge Petitions are pending
			11. CC.28/2013	17.10.2013	U/s. 120-B, 420, 409, 468, 471, 477A IPC, Sec. 9, 11, 12, 13(2) r/w 13(1)(c)(d) of P.C. Act, 1988	(7) Discharge Petitions are pending
			12. CC.26/2014	21.11.2014	U/s. 120-B r/w 420, 409, 468, 471, 477A IPC, Sec. 9, 11, 12, 13(2) r/w 13(1)(c)(d) of P.C. Act, 1988	(6) Discharge Petitions are pending
			13. SC.1/2016	16.08.2016	U/s. 3, 4 & 8(5) of PML Act	(3) Discharge Petitions are pending

			14. SC.2/2016	16.09.2016	U/s. 3, 4 & 8(5) of PML Act	(5) Discharge Petitions are pending
			15. SC.2/2017	04.07.2017	U/s. 3, 4 & 8(5) of PML Act	(5) Discharge Petitions are pending
			16. SC.1/2018	03.02.2018	U/s. 3, 4 & 8(5) of PML Act	(11) Discharge Petitions are pending
			17. SC.2/2018	03.02.2018	U/s. 4 r/w 3 of PML Act	(4) Discharge Petitions are pending
			18. SC.1/2020	07.12.2020	U/s. 45, 3 & 4, 8(5) of PML Act	(8) Discharge Petitions are pending
			19. SC.1/2021	22.03.2021	U/s. 4 r/w 3 of PML Act	(3) Discharge Petitions are pending. Reply arguments in Discharge Petitions filed by A3 and A11
			20. SC.2/2021	13.08.2021	44(1)(d)(ii) of PML Act	(5) Discharge Petitions are pending
			21. SC.3/2021	13.08.2021	44(1)(d)(ii) of PML Act	(4) Discharge Petitions are pending
			22. SC.1/2023	13.07.2023	U/s. 120B r/w 302 and 201 IPC	Hearing on Charges
		Pri. Spl. Judge for SPE & ACB Cases, Hyderabad	23. CC 15/2016	18.08.2016	U/Sec.12 of PC Act 1988 and 120-B r/w sec 34 IPC	Stayed by Hon'ble Supreme Court vide SLP (CRL.3932/2021) and 5333/2021
			24. CC 12/2012	13.08.2012	U/Sec 7,8,9,13(1) (d) and 13(2) of PC Act 1988 and 120-B, 34,109 and 219 of IPC	For Arguments
			25. CC 15/2012	06.09.2012	U/Sec.8,9,10,13(1) (d) r/w 15 of PC Act, 1988 and 120-B, 34, 109 r/w 116 IPC	U/Sec 313 Cr.P.C examination
			26. CC 17/2016	27.08.2016	U/Sec.13(1) (d) r/w 13(2) of PC Act 1988, Sec 120-B r/w 34 IPC	Stayed by Honorable High Court vide CRL.RC.401/2021 stay is extended till 29.12.2023

			27. CC 26/2020	20.08.2020	U/Sec.13(1) (d) r/w 13(2) of PC Act 1988, Sec 120-B r/w 34 IPC	Stayed by Honorable High Court vide CRL.RC.578/2021 stay is extended till 29.12.2023
		I Addl. Spl. Judge for SPE & ACB Cases, Hyderabad	28. CC 27/2017	12.09.2017	U/s 409, 120-B r/w 34 IPC U/s 13(1) (d) r/w 13(2) PC Act	Stay was granted vide.Crl.RC.No.435/2021 upto 29.12.2023. stay is extended
		II Addl. Spl. Judge for SPE & ACB cases cum spl. Judge under the PC Act for the speedy trial of cases of embezzlement of Scholarship amount in Sw. Dept. at Hyderabad.	29. CC 87/2015	19.04.2014	U/s. 7, 8, 12, 13(2)(a)&(d) r/w 13(1)d 14 of P.C. Act, Sec. 120-B r/w 34 IPC	Pws 1 to 128 were examined out 174 Lws as per memo of evidence. Ex-1 to 167 were marked and Ex. D.1 to D3 were marked. Issued fresh summons to LW-138.
4	<b>JAYASHANKAR BHUPALPALLY</b>	Prl. Junior Civil Judge-cum-Judicial Magistrate of First Class, JS Bhupalpally	CC.No.843/2023	22-07-2023	504, 505(2) IPC	Summons
5.	<b>KARIMNAGAR</b>	I-Addl.Judl.Magistrate of I Class, Huzurabad	1. CC.1088/2021	09.12.2021	188 IPC 51 (B) DM Act	SUMMONS
			2. CC.1140/2021	17.12.2021	188 IPC 51 (B) DM Act	SUMMONS
6.	<b>KHAMMAM</b>	Special Judge for Trail of Cases under SCs and STs (POA) Act, 1989 – cum- III Additional District and Sessions Judge, Khammam	SC/SPL/63/2019	17.10.2019	u/sec. 420 and 506 of IPC and Sec. 3 (1) (X) of Scs & STs (POA) Act, 1989	For Trial

7.	MAHABUBNAGAR	IV-Addl. Junior Civil Judge-cum-IV-Addl.JMFC, Mahabubnagar	1. CC.786/2022	01.06.2022	U/sec. 456, 364, 379, 506, 201 r/w 109 IPC	For Appearance Stay granted by the Hon'ble High Court vide CRL.R.C.No.541/2022 and 542/2022, dt:16.09.2022
			2. CC.787/2022	23.05.2022	U/Sec. 120-B, 363, 506 r/w 109 of IPC	For Appearance Stay granted by the Hon'ble High Court vide CRL.R.C.No.541/2022 and 542/2022, dt:16.09.2022
8.	MANCHERIAL	Junior Civil Judge Court, Chennur	CFR No. 2530/2023 in Cr.No. 201/2023	06.11.2023	U/Sec. 143, 341, 188 r/w 149 & Sec. 109 IPC	Notice to Defacto Complainant
9	MEDCHAL – MALKAJGIRI	VIII Additional Metropolitan Magistrate at Medchal	1. FIR NO.238/2023	07.11.2023	504 IPC	Pre Cognizance
		IX Additional Metropolitan Magistrate at Medchal	2. CC.No.30/2022	01.12.2020	324, 506, 504 R/W 34 IPC	Summons
		X Additional Metropolitan Magistrate at Medchal	3. FIR NO. 251/2023	17.04.2023	3(1)r, 3(2)(va) SC & ST (POA) Act, 506 r/w 34 of IPC	Pre Cognizance
			4. FIR NO. 1259/2023	29.11.2023	188, 341, 504, 506 of IPC	Pre Cognizance
			5. FIR NO. 1261/2023	30.11.2023	290, 323, 509 r/w 34 IPC and 3(2) (va), 3(1)(r)(s) SC & ST (POA) Act	Pre Cognizance



10.	NAGARKURNOOL	Junior Civil Judge's Court, Achampet	1. CC.262/2022	17.06.2022	323, 447, 504 r/w 34 IPC	Sureties
			2. CC 373/2019	16.08.2019	341, 188 r/w 149 IPC	Sureties
			3. CC.125/2019	30.05.2019	341, 188 r/w 149 IPC	Trial
			4. CC 190/2022	29.04.2022	147, 149, 324, 423, 504 IPC	Sureties
			5. STC.726/2022	29.09.2022	143, 188, 341 r/w 149 IPC	Sureties
11.	NARAYANPET	Junior Civil Judge-cum-Judicial Magistrate of First Class, Kosgi	CC. No.97/2023	22.06.2023	u/s. 171E, 171H, Sec. 123 r/w 77 RP Act	Summons
12.	NALGONDA	Junior Civil Judge Court, Nakrekal	CC. No.43/2014	24.07.2013	u/Sec. 188 of IPC, U/Sec. 32 of Police Act, 1861., U/Sec. 214(2) GP Act / People Act 1951	Stay pending
13.	RAJANNA SIRCILLA	Judicial Magistrate of First Class, Vemulavada	1. CC. No.667/2021	25.06.2021	143, 341, 285, 188, 269, 270 r/w 149 of IPC and Sec. 3 of ED Act	Summons Report
			2. CC. 1416/2021	31.12.2021	188 of IPC	Summons Report
14.	SIDDIPET	Junior Civil Judge Court, Dubbak	1. CC. No.734/2021	10.12.2021	143, 188, 341, r/w 34 IPC	Appearance of Accused
			2. CC. No.103/2023	01.06.2023	149, 186, 189, 290, 341, 353 IPC	Appearance of Accused
15.	SURYAPET	Addl. Junior Civil Judge's Court, Suryapet	1. CC.No.949/2023	06-09-2023	188 r/w 34 IPC	Summons
			2. CC.No.1164/2023	06-10-2023	341, 188 IPC	Summons
			3. CC.No.590/2018	15-12-2017	499, 500 IPC	Trial
16.	YADADRI BHUVANAGIRI	Junior Civil Judge, Alair	CC. No.602/2023	08.09.2023	504 IPC, Sec. 7 of Religious Institution Act 1988	Appearance, posted to 11.12.2023